

Upon receipt of a memorandum from the Government of Maharashtra, an Inter-ministerial Central team visited the affected areas for an on-the-spot assessment and submitted a detailed damage assessment report.

The report has also been examined by the Inter-Ministerial Group (IMG) and will now be considered by the High Level Committee (HLC) in its next meeting shortly.

**Shortage of Government staff in Maoist influenced districts**

\*258.SHRI R.C. SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is acute shortage of Government staff for the delivery of essential service of people in Maoist influenced district;

(b) if so, the details thereof with a list of shortage under different categories;

(c) whether the shortage of Government staff is one of the major stumbling blocks to deliver the essential services to people in those areas;

(d) if so, whether Government is taking any step to increase in the number of Government staff in these areas; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) to (e) The information uploaded by the naxal affected districts on the Monitoring Information System (MIS) developed by Planning Commission for staff deployed for delivery of basic services such as health and education is given in Statement (*See below*). Vacancies in administrative set up and large scale absenteeism definitely affect the quality of delivery of services.

In various meetings with Chief Ministers of naxal affected states held on 6-7 January 2009, 17th August, 2009 and 7th February, 2010 *inter-alia*, the issue of filling up of vacancies, both in the security and development departments has been stressed.

In the meeting of Governors/Chief Ministers of naxal affected States with the Prime Minister, held on 14.7.2010, issue of governance, in general, and filling up of vacancies, in particular, were among the agenda items and it was emphasized that the vacancies, especially of lower level functionaries in

all the sectors, should be filled up on priority. While recruiting, preference should be given to locals and relaxation of certain recruitment norms, if any should also be examined by the State Governments.

***Statement***

*Staff Position in the Health and Education sectors in LWE Districts*

State (No. of Districts)	Doctors/supporting staff		Teachers	
	Target	In Position	Sanctioned	In position
Andhra Pradesh (1)	4602	4253	*	*
Bihar (6)	15408	12745	958	*
Chhattisgarh (7)	21592	26223	2558	526
Jharkhand (11)	22935	23090	4066	2937
Madhya Pradesh (1)	1189	1049	43	34
Maharashtra (2)	2891	2691	623	623
Orissa (5)	5626	5083	6003	3566
Uttar Pradesh (1)	1905	1784	88	34

\*Information not received.

**Protest against regional pact on intellectual property rights**

\*259.SHRIMATI T. RATNA BAI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has protested against regional pact on intellectual property rights; and
- (b) if so, the details thereof and the present position thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) India is against any regional pact on intellectual property rights if such a pact envisages a legally binding framework providing a level of protection and enforcement for intellectual property rights higher than what was multilaterally agreed under the Agreement on Trade Related Intellectual Property Rights